

ITEM NO.801

COURT NO.5

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. NOS. 144325/2018, 144326/2018, 144329/2018, 144332/2018 IN
M.A. NO. D. 36760/2018 IN Civil Appeal No. 9048/2012

PARSHAVANATH CHARITABLE TRUST & ORS. Appellant(s)

VERSUS

ALL INDIA COUNCIL FOR TECH.EDU& ORS. Respondent(s)

Date : 05-10-2018 These applications were mentioned today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Applicant(s) Mr. Rituraj Biswas, Adv.

For Respondent(s) Mr. Jatin Zaveri, Adv.

Mr. Harsh Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks.

[Charanjeet Kaur]
A.R. -cum-P.S.

[Indu Kumari Pokhriyal]
Asstt. Registrar